



PUBLISHED BY AUTHORITY

No. 32

CUTTACK, FRIDAY, AUGUST 11, 1944

SEPARATE PAGING IS GIVEN TO THIS PART, IN ORDER THAT IT MAY BE FILED AS A SEPARATE COMPILATION

NOTICE

The undermentioned issue of the *Orissa Gazette Extraordinary* was published during the week ending Wednesday, the 9th August 1944:—

Sl. No.	Date of publication	Issued by	Subject
26	5th August 1944	Department of Supply and Transport.	1. Order prohibiting storing of rice in excess of twenty maunds within the district of Balasore. 2. Order prohibiting the movement of rice or paddy within certain areas of the Balasore district. 3. Amendments to the Orissa Foodgrains (Control of Movements and Transactions) Order, 1943.

Copies of the *Gazette Extraordinary* mentioned above will be supplied on indent to the Superintendent, Orissa Government Press, Cuttack. Indents should be submitted so as to reach the Superintendent, Government Press, Cuttack, within ten days of the date of issue of the Gazette.

Subscribers to particular parts can obtain copies of the above *Gazette Extraordinary* on payment at the rate of Re. 0-1-0 for every 16 pages or a fraction thereof and postage according to weight.

S. H. KHAN

Publisher, Orissa Gazette

CONTENTS

	PAGE		PAGE
PART I—Appointments, Postings, Transfers, Powers, Leave and other Personal Notices.	107-109	PART VIII—Sale Notices of the Forest Department	33-44
PART II—Educational Notices, Results of Examinations, etc.	171-172	PART IX—Circulars and General Letters by the Comptroller, Orissa.	19
PART III—Regulations, Orders, Notifications, Rules, etc., issued by the Governor and by Heads of Departments.	197-200	PART X—Acts of the Legislative Assembly of Orissa (Nothing for publication)	
PART IV—Regulations, Orders, Notifications and Rules of the Government of India, of the Government of Bihar and of the High Court. Papers extracted from the <i>Gazette of India</i> and Provincial Gazettes. Orders of Commandants of Volunteers Corps.	279-286	PART XI—Bills introduced into the Legislative Assembly of Orissa; Reports of Select Committees presented or to be presented to that Assembly and Bills published before introduction in that Assembly. (Nothing for publication)	
PART V—Acts of the Indian Legislature assented to by the Governor-General. (Nothing for publication)		SUPPLEMENT—Resolutions, Weather and Crop Reports, etc.	215-222
PART VI—Bills introduced to the Council of the Governor-General of India and Bills published before introduction in that Council. (Nothing for publication)		SUPPLEMENT (A)—Register of persons dismissed from Government service.	27-28
PART VII—Advertisements and Notices, etc.	159-168	APPENDIX—Catalogue of Books registered in Orissa (Nothing for publication)	

PART I

Appointments, Postings, Transfers, Powers, Leave and other Personal Notices

HOME DEPARTMENT
NOTIFICATIONS

The 8th August 1944

No. 4134-A.—Mr. R. S. Swann, I.C.S., Provincial Recruiting Officer, Circle Officer, Small Savings Scheme, and Additional Under-Secretary to Government in the Home and Finance Departments, is granted leave on average pay for one month and twelve days, with effect from the 20th August 1944 or any subsequent date from which he may avail himself of the leave, under Fundamental Rules 77 and 81.

The 9th August 1944

No. 4185-A.—In exercise of the powers conferred by the proviso to sub-section (2) of section 357 of the Code of Criminal Procedure, 1898 (V of 1898), the Governor of Orissa is pleased to direct the temporary Magistrates appointed in the notification of the Government of Orissa in the Home Department No. 3921-A., dated the 26th July 1944, to take down the evidence in the English language.

The 3rd August 1944

No. 1390-P.R.O.—Sri S. K. Banerjee, Administrative Officer of the Depot Unit of Civil Pioneer Force, Orissa, is granted earned leave on full average pay for twenty-seven days, with effect from the 2nd August 1944, under rule 4(a) and (b) of the Civil Pioneer Force Leave Rules.

By order of the Governor

J. E. MAHER

Chief Secretary to Government

HEALTH AND LOCAL SELF-GOVERNMENT
DEPARTMENT
NOTIFICATION

The 9th August 1944

No. 3018-L.S.-G.—Dr. Sudhansu Sekhar Basu, M.B., temporary Civil Assistant Surgeon, is appointed temporarily to be the Curator of the Orissa Medical College, with effect from the date he joins the appointment.

By order of the Governor

V. RAMANATHAN

Secretary to Government

DEVELOPMENT DEPARTMENT
NOTIFICATIONS

The 8th August 1944

No. 2643-D.—In exercise of the powers conferred by sub-section (5) of section 2 of the Defence of India Act, 1939 (XXXV of 1939), the Governor of Orissa is pleased to direct that the power conferred on the Provincial Government by clause (a) of sub-rule (2) of rule 81 of the Defence of India Rules for regulating or prohibiting, the keeping, storage, movement, transport, distribution, disposal and acquisition of iron and steel and for prohibiting the withholding from sale, either generally or to specified persons or classes of persons of iron and steel kept for sale and for requiring iron and steel kept for sale to be sold either generally or to specified persons or classes of persons or in specified circumstances and the power conferred by clause (b)

of the said sub-rule for controlling the prices at which iron and steel may be sold, and the power conferred on it by clause (f) of the said sub-rule to provide for incidental and supplementary matters for which it is expedient to provide for the purposes of an order under clause (a) or (b) thereof shall be exercised by the District Magistrates within their respective jurisdictions subject to the following condition, namely, that the said powers shall be exercised subject to the control of and in accordance with such general instructions as may be issued from time to time by the Provincial Government.

The 8th August 1944

No. 2642-D.—In exercise of the powers conferred by sub-section (5) of section 2 of the Defence of India Act, 1939 (XXV of 1939), the Governor of Orissa is pleased to direct that the powers conferred on the Provincial Government by clause (c) of sub-rule (2) of rule 81 of the Defence of India Rules to require persons carrying on or employed in connection with the purchase and sale, transport, distribution, keeping, storage and acquisition of iron and steel, to produce thereby to such authority as may be specified in the order any books, accounts or other documents relating to the undertakings and to require such persons to furnish to such authority as may be specified in the order, such estimates, returns or other information relating to the undertakings as may be specified in the order or demanded thereunder, shall be exercised by the District Magistrates within their respective jurisdictions subject to the following condition, namely, that the said powers shall be exercised subject to the control of and in accordance with such general instructions as may be issued from time to time by the Provincial Government.

By order of the Governor
P. C. DAS
Secretary to Government

EDUCATION DEPARTMENT NOTIFICATIONS

The 3rd August 1944

No. 2553-E.—Sri Brajab Chandra Mishra, Lecturer in Mathematics Ravenshaw College, Cuttack, in the junior branch of class II of the Orissa Educational Service, is confirmed in his appointment with effect from the 2nd July 1942.

By order of the Governor
V. RAMANATHAN
Secretary to Government

The 9th August 1944

No. 2581-E.—In accordance with Resolution No. 22553-E.(C) dated the 18th October 1943, recorded by the Government of Orissa in the Education Department, Pandit Jagannath Mohapatra, Head Pandit, Raghunath Tol, Orissa, Nayagarh State, has been elected to represent the Nayagarh and Daspalla constituency as a member of the Orissa Sanskrit Parishad for the first three years of the session notified in notification No. 2335-E., dated the 22nd July 1944. Pandit Narayan Tripathy, Kayyathirha, Head Pandit of the Govind Chandra Sanskrit Tol, Daspalla State, has been elected to represent the same constituency in the same capacity for the remaining two years of the session in accordance with the resolution referred to above.

V. RAMANATHAN
Secretary to Government

The 9th August 1944

No. 2586-E.—Sri Dinabandhu Panigrahi is appointed as a Lecturer in Education in the Ravenshaw College at Cuttack in the junior branch of class II of the Orissa Educational Service, on probation for two years, with effect from the 1st July 1944.

By order of the Governor
V. RAMANATHAN
Secretary to Government

LAW DEPARTMENT NOTIFICATION

The 5th August 1944

No. 3186-L.—In exercise of the powers conferred by sub-section (5) of section 248 of the Indian Companies Act, 1913 (VII of 1913), read with the Government of India, Department of Commerce, notification No. 88(13)-Fr. C.R./27, dated the 20th March 1937, the Governor of Orissa is pleased to appoint the Assistant Secretary to the

Revenue Commissioner, Orissa, in charge of the Registration Branch to be an *ex officio* Assistant Registrar of Stock Companies, Orissa, for a period of six weeks, with effect from the 30th July 1944.

By order of the Governor
C. G. NAIR
Secretary to Government

DEPARTMENT OF SUPPLY AND TRANSPORT NOTIFICATION

The 9th August 1944

No. 13756-S.T.—The services of Maulavi Syed Ali Yunus Sub-Deputy Collector on probation, which were placed temporarily at the disposal of the Supply and Transport Department, with effect from the 11th July 1944, in Home (Appointment) Department notification No. 3817-A dated the 21st July 1944, are replaced at the disposal of the Home Department, with effect from the 22nd July 1944, forenoon.

By order of the Governor
B. MUKERJI
Deputy Secretary to Government

OFFICE OF THE DIRECTOR OF CIVIL DEFENCE NOTIFICATION

The 8th August 1944

No. 6791-C.D.—Mr. R. N. Mahanty, M.A. (Leeds), H. Dip. in Education (Dublin), Deputy Director of the Provincial A. R. P. Training School, Cuttack, is granted earned leave for thirty days, with effect from the 10th July 1944, under rule 18 of the Orissa Leave Rules, 1939.

J. E. MAHER
Director of Civil Defence, Orissa

PUBLIC WORKS DEPARTMENT NOTIFICATION

The 2nd August 1944

No. 8014-E.—Notification No. 6966-E. of the 6th July 1944 appointing Sri A. Viswanadham to officiate as Assistant Electrical Engineer, with effect from the 1st August 1944, is hereby cancelled.

By order of the Governor
BRIJ NARAYAN
Secretary to Government

SUBORDINATE CIVIL SERVICE REVENUE DEPARTMENT NOTIFICATION

The 4th August 1944

No. 3595-W-12/44-R.—The services of Sri Banamali Das, Sub-Deputy Collector, who was deputed to foreign service as Manager of Dharakote Estate, are replaced at the disposal of Home Department, with effect from the 1st July 1944.

By order of the Governor
P. C. DAS
Secretary to Government

OFFICE OF THE REVENUE COMMISSIONER NOTIFICATION

The 2nd August 1944

No. 2210-IV-97/44-R.—Sri Udayanath Pattnaik, Sub-Deputy Magistrate and Sub-Deputy Collector, was granted leave on average pay for six weeks, with effect from the 24th April 1944, under rules 150, 155, 156 and 157 of the Orissa Service Code.

R. A. E. WILLIAMS
Revenue Commissioner, Orissa

OFFICE OF THE DIRECTOR OF HEALTH AND INSPECTOR-GENERAL OF PRISONS NOTIFICATION

The 7th August 1944

No. 2707-Jl.—Deputy Magistrate and Deputy Collector Sri Lokanath Pattnaik made over charge of the Banki Jail to Deputy Magistrate and Deputy Collector Sri Gopal Rao Pattnaik in the afternoon of the 24th July 1944.

A. N. CHOPRA, Lt.-Col., I.M.S.
Director of Health and Inspector-General of Prisons, Orissa

**SUBORDINATE EDUCATIONAL SERVICE
NOTIFICATION***The 5th August 1944*

No. 23—Sri Anugraha Naik, an assistant master in the Angul High School, is allowed leave on average pay on medical certificate for one month and twelve days under rules 150, 155-57 and 163 of the Orissa Service Code, with effect from the 7th July 1944.

S. C. TRIPATHI*Director of Public Instruction, Orissa***PUBLISHED UNDER THE AUTHORITY
OF THE HIGH COURT OF
JUDICATURE AT PATNA
NOTIFICATION***The 2nd August 1944*

No. 27-A.—Sri Balakrushna Patro, Munsif of Bargarh in the judgeship of Cuttack-Sambalpur, under orders of transfer to Aska. is granted earned leave for sixteen days under rules 6 and 7 of the Orissa Leave Rules, 1939, with effect from the 7th July 1944.

By order of the High Court
A. SALISBURY
Registrar